

Programme for Rural Housing

220. SHRI ZAINUL BASHER:

SHRI JANARDHANA POO-
JARY:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any programme has been undertaken by Government for the housing of rural population; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) Housing is a state subject and the primary responsibility for catering to this need rests with the State Governments. The Sixth Five Year Plan provides for allotment of house sites and also for construction assistance for the rural landless workers under the Minimum Needs Programme. It also contains provision for social housing schemes. The Housing and Urban Development Corporation also finances Rural Housing Schemes sponsored by the State Governments and their agencies. Besides, funds are made available to the State Government from the LIC, GIC and the Scheduled Commercial Banks.

(b) The details of these schemes are given in the attached statement.

Statement

(A) *Rural House Sites-cum-House Construction Scheme for Landless Workers.*

The Sixth Five Year Plan envisages coverage in the matter of provision of house sites of all the 14.5 million estimated eligible rural landless workers families by 1985. 7.7 million families were covered before the commencement of the Plan. The remaining 6.8 million families will be covered during the Plan period—1980—85. The Plan also aims at providing construction assistance to 3.6 million eligible families.

(B) HOUSING AND URBAN DEVELOPEMENT CORPORATION:

During the Sixth Plan period, the HUDCO is expected to invest Rs. 600 crores for housing. 15 per cent of this provision is to be invested for housing schemes for economically weaker sections of the society in the rural areas. Till 31st July 1981, the HUDCO has sanctioned 101 rural housing schemes with the loan commitment of Rs. 53.96 crores against the project cost of Rs. 129.78 crores for construction of 3,72,851 dwelling units.

(C) LIC and GIC Funds.

During 1980-81 an amount of Rs. 44 crores was allocated to the States from the LIC funds of which Rs. 10 crores were reserved for Rural Housing Schemes. From the GIC funds the State Governments were allocated Rs. 16.5 crores which were entirely meant for the Economically Weaker Sections and Rural Housing.

(D) Scheduled Commercial Banks.

A sum of Rs. 100 crores has been earmarked from the funds of the scheduled commercial banks for financing housing activities during 1981.

Amount Provided to Construct Houses in Small Towns

*221. SHRI K. MALLANNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Union Government have provided some money to construct houses in Central Sector as well as in the State Sectors in Small towns with certain population to relieve the burden of big cities during the Sixth Five Year Plan; and

(b) if so, the details regarding the amount provided for in this scheme in Central as well as in state sectors?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND

HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir. However, under Urban Development, Central assistance is provided on a matching basis upto Rs. 40 lakhs for the Integrated Development of Small and Medium towns with a population upto 1 lakh. The components eligible for Central assistance under this Scheme include among other things, acquisition and development of land for residential purposes; and sites and services with or without core housing. In the State Sector, under different Social Housing Schemes there are provisions for house construction for different income categories in rural as well as urban areas irrespective of the size of the population.

(b) For the Sixth Plan, in the Central Sector under urban development, an amount of Rs. 96 crores has been provided for the Scheme of Integrated Development of Small and Medium towns. This amount can be supplemented by the States out of the funds provided in the State Sector for Urban Development for which an amount of Rs. 422.83 crores has been provided in the Sixth Plan.

Selling of Wheat to Private Traders by Punjab MARKFED

2001. SHRI VIJAY KUMAR YADAV:

SHRI RAJESH KUMAR SINGH:

SHRI JAGPAL SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that Punjab MARKFED sold one lakh quintals of wheat to a private trader at a time when Prime Minister was making efforts to ensure greater procurement of wheat;

(b) if so, the details;

(c) whether Government have taken up the issue with the Punjab Government; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI): (a) and (b). According to the report received from the Punjab Government no wheat out of the produce marketed during current 1981-82 rabi season has been sold by the Punjab MARKFED to any private party. However, it sold 3500 tonnes of Karnal bunt affected wheat purchased in April-May, 1979 to a private company in March-April 1981.

(c) and (d). Do not arise.

कृषि कार्यों के लिये बिये गए ऋण को बढ़े खाते में डालने की मांग

2002. श्री निहाल सिंह: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या कृषि कार्यों के लिए दिए गए ऋण को बढ़ते खाते में डालने के संबंध में कुछ राज्यों 1 र निरंतर मांग की जा रही है, और

(ख) यदि हां, तो उन राज्यों के नाम क्या हैं तथा प्रत्येक द्वारा 1981-82 के लिए कितनी सहायता मांगी गई और इस संबंध में सरकार ने क्या कार्यवाही की है ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में उप-मंत्री (कुमारी कमला कुमारी) (क) और (ख) . तमिलनाडू तथा उड़ीसा प्रादि कुछ सरकारों ने भारत सरकार से गत समय में कृषि प्रयोजनों के लिये वित्तीय सहायता के रूप में लिये ऋणों को बढ़ते खाते में डालने का अनुरोध किया था । 1981-82 के लिए इस प्रकार की सहायता को कोई अनुरोध प्राप्त नहीं हुआ है । वित्त मंत्री ने 20-6-1980 को पूछे गए प्रश्न सं० 1587 के उत्तर में कहा था कि इस प्रयोजन के लिए कोई केन्द्रीय वित्तीय